

S.No.6

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT 10:30 AM**

CP(IB) No. 273/7/HDB/2023
u/s. 7 of IBC, 2016

IN THE MATTER OF:

M/s. Frontline Enterprises Limited

...Financial Creditor

AND

Sri Nagakrishna Chemicals Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Smt JVL Bharathi, for Financial Creditor present through Video Conference.

Matter passed over.

Matter called again. **For orders on 19.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)